

**Amount sanctioned and Target for Completion of Banspani-Jakhapura Railway Line**

39. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether further work on Banspani-Jakhapura line has been sanctioned;

(b) if so, what amount has been sanctioned therefor; and

(c) what is the present target for completion of the railway line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c). The construction of a rail link from Banspani to Jakhapura is an approved work and was included in Railway Budget 1974-75 at a cost of Rs. 39 crores. The project was proposed to be taken up subject to the State Government's sharing 50 per cent of the capital cost. So far the State Government's approval for sharing the cost has not been received. Final Location Survey for the portion Banspani-Joruri and Jakhapura-Daitari have since been completed and reports received. The survey report for the portion Joruri to Daitari is expected to be received shortly. The project is at present targetted to be completed by April 1980 subject to the availability of adequate funds.

**गाड़ियों की गति बढ़ाने के उपाय**

40. डा० लक्ष्मीनारायण पांडेय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गाड़ियों की गति तीव्रतर करने के लिये विभिन्न उपायों पर विचार किया जा रहा है;

(ख) यदि हाँ, तो इस समय उनकी गति किस सीमा तक बढ़ाने का विचार है; और

(ग) बढ़ी हुई गति से गाड़ियाँ कब तक चलने लगेंगी ?

रेल मंत्रालय में उद-मंत्री (श्री बूटा सिंह (क) गाड़ियों की अधिकतम अनुमत रफ़ार बढ़ाने का अभी कोई प्रस्ताव नहीं है

(ख) और (ग). प्रश्न नहीं उठता

**Temporary Employees taken back on duty on Daily Wages for Participating in May, 1974 Strike**

41. SHRI S. M. BANERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether temporary employees who participated in May, 74 strike have been taken back on jobs on daily wages;

(b) if so, the reasons therefor; and

(c) whether Government are now considering to restore them to the original position?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS: SHRI BUTA SINGH: (a) and (b). No temporary employee whose services were terminated has been taken back on daily wages. However, some casual labour working on other than Projects, who had acquired temporary status on putting in continuous service for a stipulated period lost this continuity as a result of the strike during May 1974. When re-employed after the break, they have to be on daily wages, in accordance with rules, till they complete another 120 days of continuous service.

(c) On completion of 120 days of continuous service, they will again attain temporary statuses.